## COURT-I

## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 82 of 2014

Dated: 2<sup>nd</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Guttaseema Wind Energy Company ... Appellant(s)

Pvt. Ltd.

Versus

Karnataka Electricity Regulatory ... Respondent(s)

Commission & Ors.

Counsel for the Appellant (s): Mr. Sridhar Prabhu

Mr. Ananatha Narayana M.G.

Counsel for the Respondent(s): Mr. G.S. Kannur

## **ORDER**

It is submitted that the impugned Order is the subject matter of other Appeal No. 11 of 2014, which has already been admitted.

Therefore, Admit. Issue notice to the Respondents returnable on 30.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.04.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/js